

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 26.07.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(Ins)/295/2022	Jai Jinendra Enterprises V Sanjeevi C	Pawan Jhabakh	
2.	Comp App (AT)(Ins)265/2022 (IA NO 563/2022)	Sushil Kanugolu V Samunnati Agro Solutions Pvt Ltd	N.V Prakash	M/s.Nithyaesh & Vaibhav
3.	Comp App (AT)(Ins)/242/2022 (IA NO 516/2022, IA NO 515/2022, IA NO 514/2022)	Ideal Surgicals V Bijoy Prabhakaran Pulipra	Harikumar G Nair	
4.	Comp App (AT)(CH)(Ins) No. 253/2022	Kotak Mahindra Bank Ltd V Komma Reddy Tarun Kumar &2 Ors	H.Karthik Seshadri	
5.	Comp App (AT)(CH)(Ins) No. 254/2022	Kotak Mahindra Bank Ltd V K.Bharathi & 5 Ors	H.Karthik Seshadri	
6.	Comp App (AT)(CH)(Ins) No. 261/2022 & IA.No.553/2022	A.L.Sundershan V Syndicate Bank & Anr	M/s.Aiyar & Dolia	

## **For Admission (After notice)**

<b>S. No</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
7.	Comp App (AT)(CH)(Ins) No.269/2022 & IA No.571,572/2022 Implead 623/2022	V Venkata Sivakumar V IDBI Bank LTD and 2 Ors <b>With</b>	V Venkata Sivakumar	NVS & Associates for Caveator
8.	Comp App (AT)(CH)(Ins) No.207/2022 & IA No. 454/2022	Chinna Rao and 3 others V V Venkata Sivakumar and ors	Keerthikiran Murali	Venkata Sivakumar
9.	Comp App (AT)(CH)(Ins) No. 142/2022 & IA No. 328,329,517,518/2022	Nirej Vadakkedathu Paul & 8 Ors V Sunstar Hotels and Estates Pvt Ltd & anr <b>With</b>	Arun C Mohan	Parthasarthy R1 Anant Merathia R2
10.	Comp App (AT)(CH)(Ins) No. 174/2022 & IA No. 399/2022	Padrone Marking Pvt Ltd V Sunstar Hotel and Estates Pvt Ltd & anr	Deepika Murali	Parthasarthy R1 Anant Merathia R2
11.	Comp App (AT) (INS) No. 272/2022 (IA No.583/2022)	Jai Jinendra Enterprises & 7 Ors V C Sanjeevi & anr	Pawan Jhabakh	Kaviyanathan for Caveato

12.	Comp App (AT)(INS)322/2021	Tom K Thomas V The Kerala Chamber of Commerce and Industry	Mr. Terry V. James	P.V. Vinod
13.	Comp App (AT)(INS)209/2022 ( IA NO 459, 460/2022,461, 458/2022)	Valency International Pte Ltd V Vasudevan	Mr. Kavin Mr. Sushant Chandra	Mr. R. Ragavendran, Mr. Vasudevan for(R1)

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT)(CH)(INS) No 186/2022 (IA NO 590/2022, IA NO 429/2022, IA NO 430/2022)	M/s. Asset Reconstruction Company (India) Limited V Ebenezar Inbaraj <b>With</b>	VV Sivakumar	A.G. Sathyanaryana
15.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V Regen Powertech Pvt Ltd & Anr <b>With</b>	P. Mohan Prasad A. Vidya	A.G. Sathyanaryana R1 B.Dhanaraj R2
16.	Comp App (AT)(CH)(Ins) No. 96/2022 & IA No. 224,225 & 226 /2022	TVH Energy Resources Pvt. Ltd. V Ebenezer Inbaaj RP, Regen Powertech P Ltd & Anr <b>With</b>	Ramaswamy Meyyappan	
17.	Comp App (AT)(CH)(Ins) No. 114/2022 IA No. 269 & 270,526/2022	Gail (India) Limited V Mr. Ebenzerinbaraj RP <b>With</b>	Giridhar & Sai	
18.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No.679/2021 &I.A.No.190/2022	Echanda Urja Pvt Ltd V Regen Powertech Private Limited <b>With</b>	N.P. Vijay Kumar	A.G. Sathyanaryana Caveator Vipin Warriar R2
19.	Comp App (AT)(CH)(Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd V ReGen Powertech Pvt Ltd & 2 Ors <b>With</b>	N.P. Vijay Kumar	
20.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>With</b>	K Subbu Ranga Bharathi	A.G. Sathyanaryana Caveator for R1
21.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>With</b>	K Subbu Ranga Bharathi	A.G. Sathyanaryana R2

22.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021 & I.A.No.219/2022	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited <b>With</b>	B. Dhanaraj Pavithra K	A.G. Sathyanaryanan Caveator
23.	Comp App (AT) (CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited V Regen Powertech P Ors & 3 Ors <b>With</b>	Gridhar & Sai Giridharan	(P.H.Aravind Pandian) R1,2 Dhanraj R3 &R4
24.	Comp App (AT)(CH)(Ins) No. 104/2022	Sulochana Cotton Spinning Mills P Ltd V Regen Powertech P Ltd & Anr <b>With</b>	Ramani & Shankar	
25.	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd V Regen Powertech Pvt Ltd & 2 Ors <b>With</b>	B. Dhanaraj K. Parvathi	AG Sathyanarayanan Caveator for R2
26.	Comp App (AT) (CH) (Ins) No.93/2022 & I.A. No.215/2022	L&T Infra Investments Partners V ReGen Powertech Pvt Ltd & 2 Ors <b>With</b>	Cibi Vishnu	Notice Served on R2- 31/03/2022 Shanmitha R3
27.	Comp App (AT) (CH) (Ins) No.94/2022 & I.A. No.220/2022	GiriRaj Enterprises V ReGen Powertech Pvt. Ltd & 2 Ors <b>With</b>	Viruksham Legal	AG Sathyanarayanan R1&R2 Shanmitha R3
28.	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160 & 161/2022	Asst Reconstruction Company (I) Ltd. V Ebnezar Inbaraj RP of REGen Powertech Pvt. Ltd. <b>With</b>	V.V.Sivakumar	Satyanarayana (P.H.Aravind Pandian)
29.	Comp App (AT)(CH)(Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr <b>With</b>	VV Sivakumar Chethan Sagar	V.Sivakumar R1 A.G. Sathyanaryanan R2
30.	Comp App (AT)(CH)(INS) No.131/2022 (IA NO 311/2022)	L and T Infra Investments Partners V	Cibi Vishnu	A.G. Sathyanarayana, B. Dhanaraj .

		Regen Powertech Private Limited acting through RP Mr. Ebenezer Inbaraj <b>With</b>		
31.	Comp App (AT)(CH)(INS) No.132/2022 (IA NO 312/2022)	L and T Infra Investments Partners V REGEN POWERTECH PVT LTD	Cibi Vishnu	A.G. Sathyanarayana, B. Dhanaraj
32.	Comp App (AT)(Ins) 205/2021 ( IA NO 411/2021)	PVS Memorial Hospital Private Limited V Shri. Bijoy Prabhakaran Pulipra	G. Prabhu For E. K. Kumaresan	Bijoy P Pulipra
33.	TA (AT)/53/2021 ( IA NO 685/2021)	Channel Foods Private Limited & Ors. V Mr. A.K. Nowshad	A.M. Sridharan	R. Venkatavaradan
34.	Comp App (AT)(Ins)137/2021	M Rafi V Spectrum Hi-Style Shoppers Pvt Ltd	G. Vairava Subramanian	M. Ganesh Babu, M. Shreedar,
35.	Comp App (AT)(Ins)260/2021 ( IA NO 556/2021, IA NO 21/2022, IA NO 22/2022, IA NO 557/2021)	Uniply Industries LTD V Kishan Chand Suresh Kumar	Ms. Tamil Malar	Mr. Gowtham Shivshankar (R1), Mr Vijay Vigneshwar for (RP), Mr. Mayank Agarwal, (RP)
36.	Comp App (AT)(Ins)249/2021 ( IA NO 523,524/2021)	Triumph Commodities Pte. Ltd V Aster Private Limited <b>With</b>	Mr. Sandeep Kumar Ambalavanan,	Mrs. JVL Bharati, Mr. T. Ravichandran for Liquidator
37.	Comp App (AT)(Ins)248/2021 ( IA NO 521,522/2021)	Triumph Commodities Pte V Mr. Naren Sheth Resolution Professional for M/s Aster Pvt Ltd	Mr. Sandeep Kumar Ambalavanan,	Mrs. JVL Bharati, Mr. T. Ravichandran for Liquidator
38.	Comp App (AT)(CH)(Ins) No. 233/2021	Subbaraya Ananthar Durairaju V Indian Overseas Bank & 2 Ors	A.M.Ilango	Ananda Gomathy Murugesan Caveator for R1 Eswaramoorthy P RP

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By the order of Hon'ble Member (J)

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(Chennai Bench)

For Assistance,

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